

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL(AT) NO.122 OF 2018

IN THE MATTER OF:

S.K. Big Star Foods Ltd & Ors

Appellant

Vs

TM-Food Processing Ltd & Ors

Respondents

For Appellant: None.

For Respondents: - Mr Goutham Shivshankar, Mr. Shantanu Singh, Advocates for Respondent.

Mr. Anandh K, advocate for R23 to R26.

With

COMPANY APPEAL(AT) NO.163 OF 2018

IN THE MATTER OF:

K. Trinadha Reddy & Ors

Appellant

Vs

TM-Food Processing Ltd & Ors

Respondents

For Appellant:- None

For Respondents: - Mr Goutham Shivshankar, Mr. Shantanu Singh, Advocates for Respondent.

Mr. Anandh K, advocate for R19 to R22.

With

COMPANY APPEAL(AT) NO.210 OF 2018

IN THE MATTER OF:

Rayudu Nagabhushan & Ors

Appellant

Vs

S.K. Bigstar Foods Ltd & Ors

Respondents

For Appellant:- Mr. John Mathew, Advocate.

For Respondents: - Mr Goutham Shivshankar, Mr. Shantanu Singh, Advocates for Respondents.

With
COMPANY APPEAL(AT) NO.211 OF 2018

IN THE MATTER OF:

Kaja Gajendra Rao & Ors

Appellant

Vs

S.K. Bigstar Foods Ltd & Ors.

Respondents

For Appellant:- Mr. John Mathew, Advocate.

For Respondents:- - Mr Goutham Shivshankar, Mr. Shantanu Singh, Advocates for Respondents.

ORDER

29.08.2019 - Heard Mr. John Mathew, Advocate in Company Appeal (AT) No.210 and 211 in part. Hearing remained inconclusive. Post the appeals for further hearing on **24th and 25th September, 2019 at 12 Noon.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn